

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 227**  
**(IB)-299(ND)2019**  
**IA-5698/2020, IA/3916/2020, IA/4910/2020, IA/5580/2020**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner**

**Vs.**

**M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Aditya Gauri and Mr. Amar Vivek - Adv for Liquidator

**ORDER**

Renotify this case on 23.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**